

ITEM NO.2

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 280-281/2018

MANI RAM & ORS. ETC.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 170389/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 13-12-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI

HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Mr. Ashutosh Kumar Sharma, Adv.
Ms. Saroj Tripathi, AOR

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
Mr. Adarsh Upadhyay, AOR
Mr. Anurag Kishore, Dv.

UPON hearing the counsel the Court made the following
O R D E R

List the application on 20th January, 2020.

(MADHU BALA)
COURT MASTER (SH)

(BEENA JOLLY)
BRANCH OFFICER